

Inward No 1124/2020

21 MAR 2020

Ad. Registrar
M. Chavan (Asst) / Manali



OFFICE ORDER NO. 67 OF 2020

Subject: Court and Office working days for the Judicial Officers and employees of this court in view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

Refnce: 1. High Court, Bombay Circular dated 20th March, 2020.
2. This Office Order 66 of 2020, dated 16th March, 2020 and Notice dated 17th March, 2020.

In pursuance of Hon'ble High Court, Bombay, Circular dated 20th March, 2020, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER that the existing arrangement in respect of the functioning of the Courts/Offices, made vide Office Order 66 of 2020 and Notice dated 17th March, 2020 shall continue for Monday, 23rd March, 2020 and Thursday, 26th March, 2020, and DO HEREBY FURTHER ORDER that on 24th, 27th & 28th March, 2020, only the remand work and other extremely urgent matters that cannot wait beyond one week, will be taken up by the Hon'ble Judges specifically assigned for taking up such work. Arrangement for the week commencing from 30th March, 2020, will be made separately upon receipt of advisory from the Hon'ble High Court, Bombay.

It is made clear that except the Judges and the staff assigned for dealing with such work as mentioned in above para and other staff as may be required by Registry for any other urgent work relating to their departments, rest of Hon'ble Judges and staff will not be required to attend the Courts/Departments on aforesaid dates. The assignments of various charge on holidays made earlier shall be applicable on 24th, 27th & 28th March, 2020.

Seen & be
Circulated to
all judges,
staff & Bar Ass.
Sudh
21/3/2020

: 2 :

It is also made clear that fresh filing will be accepted on all days between 11:30a.m. and 01:30p.m., however, neither applications for certified copies will be accepted nor any certified copies will be issued on 24th, 27th & 28th March, 2020. The Officials upon directions of concerned Judicial Officers of the Courts taking up urgent matters will issue, authenticated copies of orders passed in the matters, during the said period, if required.

All the Judicial Officers to follow the direction at Clause No. 3 of the Hon'ble High Court, Bombay, Circular dated 20th March, 2020, (attached herewith), while adjourning the matters of the respective Courts.

City Civil and Sessions Court,)
Greater Mumbai) (M.W. Chandwani)
Date : 21st March, 2020) Principal Judge

Encl.: As above.

Copy forwarded with compliments for information to:-

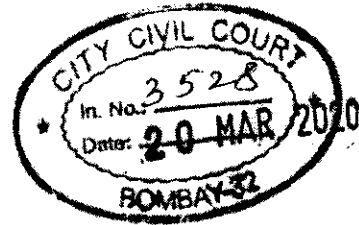
1. All the Judicial Officers.
2. The Secretary, DLSA Mumbai.

(M.W. Chandwani)
Principal Judge

Copy to:-

1. The Registrar, City Civil Court, Gr. Bombay.
2. The Addl. Registrar (Civil), Main and Dindoshi Branches.
3. The Registrars (Sessions), City Sessions Court, Gr. Bombay.
4. The Addl. Registrars (Sessions), Main and Dindoshi Branches.
5. The Court Managers, Main and Dindoshi Branches.
6. All Dy. Registrars and Asstt. Registrars, City Civil and Sessions Court, Gr. Bombay and Dindoshi Court.
7. The Deputy Sheriff, Office of Sheriff Mumbai.
8. The President, Bar Association, City Civil and Sessions Court at Gr. Bombay.
9. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
10. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
11. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
12. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
13. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
14. Office order file

(S.S. Dhakne)
I/c Registrar



CIRCULAR

In continuation/modification of the Circular/Notification dated 14th and 16th March 2020, the Hon'ble the Acting Chief Justice has been pleased to issue the following directions to the Sub-ordinate Courts, Principal District Judges and Principal Judges in the State of Maharashtra, State of Goa and Union Territory of Dadra & Nagar and Haveli and Daman & Diu.

1. The existing arrangement in respect of the functioning of the Court mentioned in the aforesaid two Circulars shall continue for Monday, the 23rd March 2020 and Thursday, the 26th March 2020. However, for 24th and 27th March 2020, all the Principal District Judges and the Principal Judges in the State of Maharashtra, State of Goa and Union Territory of Dadra & Nagar and Haveli and Daman & Diu shall ensure that specific Judges (minimum in number) would be assigned for taking up remand work and other extremely urgent matters that cannot wait beyond one week.
2. Apart from that, the staff assigned for dealing with such work, all other Judges and staff will not be required to attend the Court from 23rd March 2020 onwards.
3. It is observed that the litigants and the advocates whose matters are listed on board crowd the Court for taking dates. In order to avoid this situation, all the Courts may give the next dates on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks and wide publicity shall be given by the Principal District Judges and others about such arrangements so that litigants need not come to the Court merely for the purpose of taking dates.
4. However, it be ensured that fresh filing will be accepted on all working days and accordingly, all arrangements should be made.
5. In case of any clarification, Principal District Judges/Principal Judges may contact Registrar (Inspection-I).

20th March 2020

Sd/-
(S.B. Agrawal)
Registrar General

Seen
[Signature]

3/21/2020

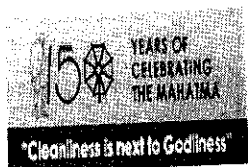
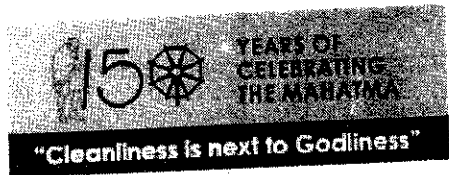
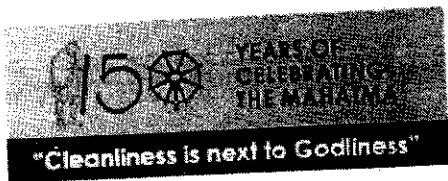
Email - 398/2020

Office Order No.67 of 2020-Court and Staff Arrangement from 23rd to 28th March, 2020

From : CITY CIVIL AND SESSIONS COURT MUMBAI <ctcourt-mum@nic.in> Sat, Mar 21, 2020 01:37 PM
Subject : Office Order No.67 of 2020-Court and Staff Arrangement from 23rd to 28th March, 2020 2 attachments
To : City Civil & Sessions Court, Dindoshi <ctcivilcourtdinsc@indianjudiciary.gov.in>

Please find attached Office Order No.67 of 2020 with attached Hon'ble High Court circular dated 20/03/2020.

City Civil & Sessions Court, Mumbai
Mumbai-400032
Ph.No. 022-22844134



sig0.png
5 KB

OFFICE-ORDER-67-2020.pdf
2 MB